

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3275
ANSWERED ON:23.08.2011
ALLOCATION FOR RAJASTHAN UNDER PDS
Kaswan Shri Ram Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government of Rajasthan has lifted and distributed the entire quota of wheat allocated to it during the last three years and the current year;
- (b) if so, the details thereof indicating the quantum of wheat allocated, lifted and distributed by the State during the said period, year-wise and category-wise;
- (c) whether the allocation for the State has been reduced despite 100% offtake during the said period;
- (d) if so, the details thereof and the reasons therefor, category-wise;
- (e) whether the State Government has requested the Union Government for additional allocation of foodgrains and kerosene during the current year; and
- (f) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (b): The offtake position of wheat in respect to allocations made to Rajasthan under the Targeted Public Distribution System (TPDS) including additional allocations made is at Annex-I & II. Rajasthan Government has not fully lifted the allocations made by the Government of India. While allocations of foodgrains are made by the Central Government, the responsibility for lifting the allocated foodgrains and its distribution to the targeted beneficiaries rests with the State Government.

(c) to (f): No reduction in allocation of foodgrain has been made to Rajasthan during the last three years and the current year. Requests were received from the State Government for higher allocation of wheat under TPDS. Considering the availability of foodgrains in the Central Pool and the requests received, adhoc additional allocations have been made to the State during the last two years and the current year as per details given below:

(i) 478,818 MTs of wheat allocated in January and May, 2010 for all categories of families under TPDS.

(ii) 236,420 MTs of wheat for BPL families and 235,443 MTs of wheat and 4257 MTs of rice have been allocated for APL families in 2010-11 under TPDS.

(iii) During 2011-12 a quantity of 186,420 MTs of wheat was allocated for BPL families under TPDS. A quantity of 25,269 MTs of wheat has also been allocated to BPL families of the seven poorest districts of Rajasthan as per orders of the Hon'ble Supreme Court and the recommendations of the Central Vigilance Committee on Public Distribution System.

There is no request from Rajasthan for additional allocation of kerosene oil (PDS SKO) during the current year.